

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO.170/00004/2020

IN

OA NO.170/00056/2018

DATED THIS THE 24TH DAY OF FEBRUARY, 2020

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Sri.K S Bharamappa,
Age: 63 years,
Occ: Ex.Master Gazetted,
House No.1821/66, 1st Main, 6th Cross, S.S.Layout,
'A' Block (Near Ashkiran Trust)
Davangere-577 004.

...Petitioner

(By Advocate Chinmayi Associates)

Vs.

1. Smt.Shwetha Ashok,
Dte Gen of Mil Trg/MT-7
General Staff Branch,
Government of India,
Integrated HQ of Mod,
DHO PO New Delhi-110 011.

2. Col.Bhat, Deputy Chief of the Army Staff,
Directorate General of Military Trg, (MT-15 9 (a),
Army Headquarters,
DHQ PO, New Delhi-110 011.

3. Lt. Col. Mohan Rao,
Principal Rashtriya Military School,
Belagavi-590 009.

...Respondents

(By Shri.Dilip Kumar, ACGSC)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

In view of the order made in October and the subsequent production of documents, learned counsel for the petitioner seeks that the matter may be closed. Allowed. Contempt Petition is closed. Notices discharged. No costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh//

Annexures referred to by the Applicant in CP No.170/00004/2020

Annexure CP1: Copy of the Order dated 17.12.2018 in OA 170/00056/2018.

Annexure CP2: Copy of the Petitioner's representation dated 31.01.2019

Annexure CP3: Copy of the Petitioner's representation dated 03.04.2019